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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH: AT
HYDERABAD.

CP.47/95 in OA. 1132/93 & CP.88/95 in
O.A.NO. 1028/93.

DATE OF JUDGMENT: 14-12-95.

BETWEEN:

1. G. Mohan Prasad
2. M. Aravindu
3. M. Anji Reddy

.. Applicants in
CP.47/95 in OA.1132/93.

1. S.M. Peeran

.. Applicant in
CP.88/95 in OA.1028/93.

AND

1. Shri M.V.Bhasker Rao,
The Chief General Manager,
Telecommunication, AP Circle,
Hyderabad.
2. Shri R.K. Thakkar,
The Director General and Chairman,
Telecom Commission, New Delhi.

.. Respondents in
CP.47/95 in OA.1132/93.

2. Sri R.K. Takkar, Secretary,
Min. of Communications,
Govt. of India, New Delhi.
2. Sri R.K. Takkar, Chairman,
Telecom Board, Sanchar Bhavan,
New Delhi.

3. Sri Budh Prakash, Director General (TE),
Min. of Communications, Dept. of Telecom
Sanchar Bhavan, New Delhi.

4. Sri M.V. Bhaskara Rao, Chief General Manager,
Telecom, AP Circle, Dooresanchar Bhavan, Hyd.

.. Respondents in CP.88/95

Counsel for the Applicants : Mr. K. Venkateswara Rao in OA.1028/93.
in both the OAs.

Counsel for the Respondents: Mr. NV. Ramana, A, dl. CGSC in both the OAs.

HON'BLE SHRI JUSTICE V. NEELADRI RAO, VICE CHAIRMAN

HON'BLE SHRI R. RANGARAJAN, MEMBER (ADMN.)

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CP 47 in OA 1132/93

&

CP 88/95 in OA 1028/93.

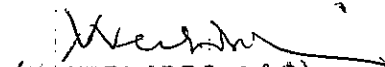
Dt. of Order: 14-12-95.

(Order passed by Hon'ble Justice Shri V. Neeladri Rao,
Vice-Chairman).

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as
These two contempt petitions are closed/by letter
No. TA/CL/5-4/94 dt. 13-12-95, the applicants were informed
that the orders therein will be implemented subject to the
out come of the SLPs already filed in the Supreme Court of
India / ~~and~~ SLPs proposed to be filed. //

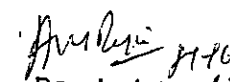

(R. RANGARAJAN)
Member (A)


(V. NEELADRI RAO)
Vice-Chairman

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Dated: 14th December, 1995.
Dictated in Open Court.

avl/


Deputy Registrar (J) CC

To

1. Sri M.V. Bhaskar Rao, Chief General Manager,
Telecommunication, A.P. Circle, Hyderabad.
2. Sri R.K. Thakkar, Director General and Chairman,
Telecom Commission, New Delhi.
3. Sri R.K. Takkar, Secretary, Ministry of Communications,
Govt. of India, New Delhi.
4. Sri Budh Prakash, Director General (TE)
Ministry of Communications, Dept. of Telecom,
Sanchar Bhavan, New Delhi.
5. One copy to Mr. K. Venkateswara Rao, Advocate, CAT. Hyd.
6. One copy to Mr. N.V. Ramana, Addl. CGSC. CAT. Hyd.
7. One copy to Library, CAT. Hyd.
8. One spare copy.

pvm.